

## **Riaz Jan Mast Vs Asif Javid and Another**

**Court:** Jammu & Kashmir High Court (Srinagar Bench)

**Date of Decision:** Nov. 28, 2003

**Acts Referred:** Civil Procedure Code, 1908 (CPC) â€” Order 47 Rule 1  
Succession (Property Protection) Act, 1977 â€” Section 18

**Citation:** (2004) 1 JKJ 552

**Hon'ble Judges:** Syed Bashir-Ud-Din, J

**Bench:** Single Bench

**Advocate:** M.A. Ma, for the Appellant; R.A. Jan, for the Respondent

**Final Decision:** Dismissed

### **Judgement**